

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 14-07-2020  
**DAILY BOARD**

S.R. NO.	CASE NO.	PARTY NAME	STATGE	NEXT DATE
1	1915/2003	HUSNARA I BAIG ORS. V/S YUNUS FAUZDAR ANR	DISMISSAL	
2	1691/2015	STEVEN ANGELO PINTO V/S DR. ANIL PANDYA	DISMISSAL	
3	2123/2009	MR. RAMESH KASHINATH PATANGE V/S MR. CHANDRAKANT KASHINATH PATANGE	RECORDING EVIDENCE P.H.	
4	8184/1984	ASHWIN POPAT AND ANR V/S BHADRA DHARMENDRA VORA AND ORS	SUIT STAYED	
5	6439/2003	MOHOMED AQUIL MOHHD ISMAIL QURESHI AND 3 ORS. V/S ASHISH PATWARDHAN AND 5 ORS	SUIT STAYED	
6	3550/2013 NM NO. 3284/13	ANANT MAHADEO KULKARNI V/S SMT KHAIRUNISSA VALI MOHD KHAN AND ORS	SUIT STAYED	
7	1938/2009 CH/S No. 1967/19 CH/S No. 1702/19 CH/S No. 1393/19 NM No. 3825/19	MRS. PADMA VENKATESH NAIDU AND ANR V/S MR. VENKATESH MUTHALGAR SUBBIAH ORS	NM ORDERS	
8	ST. NO. 3807/2020	ABDUL KADIR YAKOOB PATRAWALA & ORS V/S M/S. LABORATORIES GRIFFON PVT. LTD. & ORS	WS HEARING	
9	ST. NO. 3808/2020	ABDUL KADIR YAKOOB PATRAWALA & ORS V/S M/S. LABORATORIES GRIFFON PVT. LTD. & ORS	WS HEARING	
10	ST. NO. 3809/2020	ABDUL KADIR YAKOOB PATRAWALA & ORS V/S FRANCO-INDIAN PHARMACEUTICALS PVT. LTD. & ANR.	WS HEARING	